

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 40**

**CP (IB) No. 355/Chd/Chd/2022**

**Under Section 95, IBC 2016**

**In the matter of:-**

State Bank of India

...Petitioner

Vs.

Akhil Satia

...Respondent

As the Hon'ble Member(Judicial) is holding Court with the Hon'ble Member (Technical) of Allahabad Bench after lunch today, hence, the matter is adjourned to 23.05.2023.

-sd-  
Court Officer

March 14, 2023  
SM